

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5525
ANSWERED ON:10.05.2012
ANDHRA PRADESH LEGISLATIVE ASSEMBLY
Singh Shri Sukhdev

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of seats lying vacant in Andhra Pradesh Legislative Assembly as on 1st April 2012, constituency-wise and date of vacation with reasons;
- (b) whether all the vacancies have been notified, and if so, the details thereof;
- (c) whether the Election Commission has announced any schedule for holding the elections;
- (d) if so, the details thereof; and
- (e) if not, the reasons for the delay?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a): The Election Commission has intimated that eighteen seats are lying vacant in the Legislative Assembly of Andhra Pradesh as on 1st April, 2012. The date of vacancy and reasons thereof is attached as Annexure.

(b): The Election Commission has intimated that one vacancy, which occurred due to resignation of Shri K. Chiranjeevi, has been notified and other seventeen vacancies have occurred due to disqualification order passed by the Speaker, Andhra Pradesh Legislative Assembly.

(c): Yes, Madam

(d): As per the Press Note dated the 24th April 2012 issued by the Election Commission, the schedules of the bye-elections to these seats are as under:

Event	Date
1. Issue of Notification	18.05.2012 (Friday)
2. Last date of making nomination	25.05.2012 (Friday)
3. Scrutiny of nominations	26.05.2012 (Saturday)
4. Last day of withdrawal of candidatures	28.05.2012 (Monday)
5. Date of poll	12.06.2012 (Tuesday)
6. Counting of votes	15.06.2012 (Friday) 08.00AM onwards
7 Date before which election shall be completed	18.06.2012 (Monday)
8. Hours of Poll	08.00 AMto05.00PM

(e): Does not arise.